[Plaæd in Library. Sec No. LT---1923/85 for (i) and (ii)].

II. A copy each (in English and Hindi) of the following papers:-

(i) Annual Report and Accounts of the Padmaja Naidu Himalayan Zoological Park, Darjeeling for the year 1983-84, together with the Auditors' Report on the Accounts.

(ii) Statement by Government accepting the above Report and giving reasons for the delay in laying the papers.

[Placed in Library, See No. LT-1705/85 for (i) and (ii)]

- I. Report and Accounts (1984-85) of the Central Civil Services Sports Board, New Delhi and Related Papers.
- II. Indian Administrative Service (Pay) Eleventh Amendment Rules, 1985

THE DEPUTY MINISTER IN THE MINISTRY OF PERSONNEL AND ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PEN-SION (SHRI P. CHIDAMBARAM):

Sir, I beg to lay on the Table:-

I. A copy each (in English and Hindi) of the following papers:—

(i) Annual Report and Account_s of the Central Civil Service_s Sport₃ Board, New Delhi, for the year 1984-85, together with the Auditors' Report on the Accounts.

(ii) Review by Government on the working of the Board.

[Placed in Library. See No. LT-1708/85 for (i) and (ii)].

II. A copy (in English and Hindi) of the Ministry of Personnel and Training, Administrative Reforms and Public Grievances and Pension (Department of Personnel and Training) Notification G.S.R. No. 884(E), dated the 4th December, 1985, publishing the Indian Administrative Service (Pay) Eleventh Amendment Rules, 1935, under subsection (2) of section 3 of the All India Services Act, 1951.

[Placed in Library. See No. LT-1707/85].

REPORTS OF THE PUBLIC AC-COUNTS COMMITTEE

SHRI RAMANAND YADAV (Bihar): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following Reports of the Public Account₅ Committee:—

(i) Twenty-second Report relating to Overall Review of Sixth Five Year Plan in respect of Posts and Telegraphs Department.

(ii) Twenty-third Report relating to Union Excise Duties.

REPORTS OF THE COMMITTEE ON THE WELFARE OF SCHEDUL-ED CASTES AND SCHEDULED TRIBES

PROF. N. M. KAMBLE (Maharashtra): Sir, I beg to lay on the Table a copy (in English and Hindi) of the Seventh Report of the Committee on the Welfare of Scheduled Castes and Schduled Tribes on action taken by Government on the recommendations contained in the Fiftieth Report of the Committees (Seventh Lok Sabha) on the Ministry of Steel and Mines (Department of Steel)—Reservations for, and employment of Scheduled Castes and Scheduled Tribes in Rourkela Steel Plant,